

cerned where attempts to sell them by auction, tender, etc. have failed to attract a fair price. Individual sales are not required to be approved by Government.

(f). There has been no occasion for an enquiry.

New USSR Aid to India

1882. Shrimati Vimla Devi: Will the Minister of Finance be pleased to state:

(a) whether any new offer of larger Soviet aid for the Third Five Year Plan is expected to take concrete steps in the course of the next few months; and

(b) if so, the projects for which the aid is being negotiated?

The Minister of Finance (Shri Morarji Desai): (a). No new offer of additional Soviet aid for the Third Five Year Plan has been received.

(b). Does not arise.

I.A.S. Officers

1883. Shri Elayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) the number of officers recommended for inclusion in I.A.S. cadre by Madras Government during the years 1959, 1960 and 1961; and

(b) how many of them were approved by his Ministry and how many of them belonged to scheduled castes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a). The number of officers recommended for appointment to the promotion quota of the I.A.S. by the Madras Government is as under:

Year Number of officers recommended.

1959	5
1960	3
1961	2

(b). All the above officers recommended by the State Government

were appointed to the Service. None of them belonged to Scheduled Castes.

Coaching Centre for Scheduled Caste Candidates

1884. Shri Elayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) whether a coaching centre will be started in Madras State to provide coaching for I.A.S. and I.P.S. examinations to the candidates belonging to the scheduled castes and scheduled tribes; and

(b) if so, when it is likely to be started?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a). No.

(b). Does not arise.

Employees of Heavy Electricals Ltd., Bhopal

1885. Shrimati Maimoona Sultan: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether a deputation of the employees of the Heavy Electricals Ltd., Bhopal called on him recently to discuss the situation in the plant;

(b) if so, what grievances were put forth by them; and

(c) the result of the discussion?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). Yes.

(b). The grievances mainly related to the charges framed against some of the striking employees.

(c). The Minister advised the deputationists to work with serious dedication and promised that the matter would be enquired into by the Heavy Electricals Ltd., and that an early decision would be taken.